

PATNA HIGH COURT, PATNA

TENDER NOTICE- 05/ 2019 (PURCHASE CELL)

Sealed quotations are invited nationwide from the reputed firms/suppliers/authorized dealers for supply of one (01) piece latest Heavy Duty Duplicator Machine, one (01) piece Photocopier Machine and three (03) Heavy Duty Paper Shredder Machines assembled with latest technology for this Court.

Terms and conditions-

1. The Digital Duplicating Machine and Photocopier Machine should be assembled with latest technology; i.e. - arranges and staples the copies sequentially with high speed.
2. Heavy Duty Paper Shredder Machines should have capacity to shred 45 to 50 sheets A4 size paper in one go with minimum one hour run at a stretch.
3. The materials/articles should be in original and good condition.
4. The rate quoted in the tender should be inclusive of GST.
5. The court reserves the right to accept or reject any or all quotations.
6. GST number, PAN, AADHAR, email, registered mobile number, cancelled cheque should be furnished in the quotation.
7. No advance payment shall be made and payment will be made through bank CFMS mode, not in cash, after submission of bill in duplicate.
8. Defective materials should be replaced immediately by the concerned firm, free of cost.

Each page of bid should be duly signed and stamped by the suppliers. The bid complete in all respect, should be submitted in the Chamber's of undersigned within three (03) weeks from the date of publication on official website of Patna High Court, Patna.



Registrar (Establishment) I/c
Patna High Court, Patna